

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Srinagar)**

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**NOTICE**

No: 13109/2026/RG

**Dated:30.05.2026**

It is notified for the information of all concerned that to bid farewell to Hon'ble Mr. Justice Arun Palli, Chief Justice, High Court of J&K and Ladakh, on His Lordship's appointment as Judge, Supreme Court of India, a Full Court Reference is scheduled to be held on 1<sup>st</sup> June, 2026 at 10.30 A.M, in the Hon'ble Chief Justice's Court room at Srinagar Wing of the High Court. The Ld. Advocate General will deliver the farewell address, followed by the address of the President, Kashmir Advocates Association, Srinagar, on behalf of the Members of the Bar of UTs of Jammu & Kashmir & Ladakh. Thereafter, Hon'ble Mr. Justice Sanjeev Kumar will deliver the farewell address. Afterwards, Hon'ble Mr. Justice Arun Palli will respond to the farewell addresses.

**By order.**

  
(M.K.Sharma)

**Registrar General**

**Dated:30.05.2026**

No: 24397-420/RG

**Copy of the above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Ms Justice \_\_\_\_\_  
.....for information of their Lordships'.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Member, Secretary, J&K Legal Services Authority, Srinagar
5. Director J&K Judicial Academy, Srinagar.
6. Member, Secretary, Ladakh Legal Services Authority, Leh.
7. Registrar Rules, High Court of J&K and Ladakh, Srinagar
8. Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu.
9. Registrar (IT), High Court of J&K and Ladakh, Srinagar
10. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar.
11. CPC e-Courts, High Court of J&K and Ladakh, Srinagar.
12. President Kashmir Advocates Association, Srinagar.
13. Administrative Officer, Advocate General Office, High Court of J&K and Ladakh, Srinagar/Jammu.  
.....for information
14. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
15. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.

  
Registrar General